(iii) शिक्षक शिक्षा श्रीर शिक्षकों को सतत सेवारत प्रशिक्षण को व्यवस्था में सुधार के लिए प्रत्येक जिले में शिक्षा तथा प्रशिक्षण के लिए संस्थाश्रों हेतु योजना।

Written Answers

इन योजनाम्रों के भ्रंतर्गत राज्य सरकारों/संघ शास्ति प्रदेशों को निम्न-लिखित राशि पहले हो दो जा चुकी है।

(करोड रुपयों में)

बर्ष श्रापरेशन श्रनौप- शिक्ष क ब्लैक बोर्ड चारिक शिक्षा शिक्षा

1987-88 110.71 38.04 47.87

1.988-89 135,73 36,92 50,00

शापरेशन ब्लैंक बोर्ड के श्रन्तगैत 253279 स्कूलों को शामिल करने, 2.4 लाख नए श्रीपनारिक शिक्षा केन्द्र खोलने श्रीर 216 जिला शिक्षा प्रशिक्षण संस्थागों को प्रारम्भ करने के लिए संस्थोकृति जारों को जा चुको है।

शिक्षा के विकास भावि के लिए मानव संसाधन विकास मंत्रालय द्वारा मांगी गई घनराशि

175. श्री राम नरेश यादव: क्या प्रधान यंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि मानव संसाधन विकास मंद्रालय ने आठवीं पंचवर्षीय योजना में शिक्षा मांस्कृतिक कार्यकामों भीर खेलकूद ग्रादि के लिए 45,000 करोड़ रुपये की मांग की है;
- (ख) यदि हां, तो क्या सरकार ने उपरोक्त मांग पर विचार किया है; है; ग्रीर
- (ग) यदि हां, तो उस पर सरकार को क्या प्रतिकिया है?

विज्ञान और प्रोद्योगिकी मंत्रालय में राज्य मंत्री प्रो० एम०जी०के० मेनन) : (क) जो, नहीं। तथापि, योजना अयोग द्वारा ग्राठवीं पंचवर्षीय योजना के लिए
गठिश शिक्षा के लिए संसाधन (कला,
संस्कृति तथा यवा कार्य ग्रोर खेल सहित)
सम्बंधा कार्य दल ने यह अनुमान
लगाया था कि इस कार्य के लिए ग्रेगले
पांच वर्षों के दौरान लगभग 45,000
करोड़ रु. की ग्रावश्यकता होगो। मानव
संसाधन विकास मंत्री ने भी ग्रायोजना
मंत्री को भी लिखा था कि श्राठवीं
पंचवर्षीय योजना के लिए ग्रावश्यक
न्यूननम ग्रपेक्षाएं पूरी की जाना चाहिए।

(का) ग्रीर (ग) इस सम्बन्ध में निर्णंग श्राठवीं पंत्रवर्षीय योजना के एक भाग के रूप में ग्रन्तर-क्षेत्रीय श्राबंटनों को श्रन्तिम रूप देते समय लिया जाएगा।

Increase in the prices of sugar 176. SHRI RAJNI RANJAN SAHU:

> SHRI SATYA PRAKASH MALAVIYA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that the prices of sugar have risen in recent days in different States, ranging from Rs. 11 to Rs. 17 a kilo; and
- (b) if so, what steps are being taken by Government to reduce the prices of sugar?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b) The retail prices of sugar in the open market had increased abnormally high during the month July to September. 1989. The retail markets prices of free sale sugar, which were in the range of Rs. 10.00-Rs. 13.00 per kg. in September, 1989, and Rs. 9.00-Rs. 10.50 per kg. in the beginning of December, 1989 have been brought down in the range of Rs. 7.30-Rs. 8.75 per kg. in the most of the important markets in the country. The Government has issued strict directions to the factories to comply with the statutory provisions relating to sale and despatch of minimum 20% free sale sugar quota for a month during 193

each week. Adequatt recalses of free sale sugar shall be made each month as per consumption requirements to keep the prices within reasonable limits.

Acquisition of Jump Jet Sea Harriers by Navy

177. SHRI BIR BHADRA PRATAP SINGH:

SHRI DHULESHWAR MEENA:

Will the PRIME MINISTER pleased to state:

- (a) whether it is a fact that the Navy is likely to soon acquire an additional squadron of the Jump Jet Sea Harriers, fitted with Sea Eagle air-to-surface missile besides a large number of Sea King Anti-submarine helicopters;
- (b) if so, what are the details thereof, stating the total expenditure to be incurred on these missiles and helicopers; and
- (c) whether Government propose to induct indigenous submarine in the Navy in the near future if so, to what extent, Government would save foreign exchange on this account?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (c) The Indian Navy are acquiring some Sea Harrier aircraft and Sea King helicopters. Submarines are also under construction indigenously at the Mazagaon Dock Ltd, Bombay. This will result in considerabe savings of foreign exchange. Further details cannot be disclosed in the interest of national security.

Legislation for compulsory education

178. SHRI KAILASH PATI MISHRA:

SHRI ASHWANI KUMAR:

Will the PRIME MINSTER be pleased to state:

(a) what are the names of States which have enacted legislation making education compulsory and the reasons

- (b) what are the constraints in the enforcement of legislation and the objective of complete universalisation and
- (c) what steps have been taken to remove these constraints each of the last three years and with what outcome?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) 15 States and 4 Union Territories have enacted legislation making education compulsory at primary/elementary level. The States are Andhra Pradesh, Assam Bihar, Gujarat, Haryana, Jammu & Kashmir, Kerala Karnataka, Madhya Pradesh, Maharashtra, Punjab, Rajasthan, Tamilnadu, Uttar Pradesh and West Bengal. The Union Territories Andaman & Nicobar. Chandigarh. Delhi and Pondicherry.

- (b) A number of factors such as low economic status leading to a large number of working children, apathy of the parents of first generation learners towards education especially in case of girls etc. together with a school system lacking in adequate infra-structure in terms of proper buildings sufficient teaching learning materials and properly trained teachers impede progress towards objective of Universal of Universalisation of Elementary Education. These contraints also make enforcement of legislation regarding compulsory education impractical.
- (c) Three major centrally assisted schemes have been started in 1987-88 for improvement of the quality of elementary education and for universal provision of schooling facilities. (i) The Scheme of Operation Blackboard has been formulted to provide minimum facilities such as at least two all weather rooms, two teachers one of whom is preferably a woman and a set of teaching and learning